

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH
AT CHENNAI**

**OA NO 26 OF 2024
IN**

OA NO 702 OF 2023(PB)

IN THE MATTER OF:

**NEWS ITEM TITLED "WILL THE TIDE TURN FOR THE SHIP THAT RAN
AGROUND IN VIZAG? APPEARING IN THE HINDU DATED 29.10.2023.**

..... Applicant

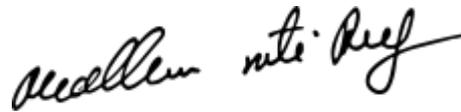
Vs

ANDHRA PRADESH COSTAL ZONE MANAGEMENT AUTHORITY

... Respondent

REPORT FILED BY THE APTDC 5TH RESPONDENT

DATE – 19.08.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: reddymadhuri09@gmail.com

Report on the Hon'ble NGT Notice of hearing in Original Application No. 702 of 2023 (PB) in response to the News item appeared in "The Hindu" dated 29.10.2023 entitled "will the tide turn for the ship that ran aground in Vizag?"

It is to submit that the Hon'ble NGT, New Delhi issued a notice of hearing in SUO-MOTU matter in OA No. 702 of 2023 vide letter dated 10.11.2023 in response to the News item appeared in "The Hindu" dated 29.10.2023 entitled "will the tide turn for the ship that ran aground in Vizag?"

In this regard, it is submitted that:

1. The Vessel "MAA-Ship" is already in aground position will not overturn due to tides and it is a safe Project because of Ship's ballast. The Vessel "MV River Princess" mentioned in Goa is a floating Vessel that was agrounded due to whether condition. After agrounding, the Vessel has not been overturned and remained safe and the Vessel was dismantled piece by piece working in SITU.
2. The MV MAA Ship, a vessel that ran aground due to adverse weather conditions in the Bay of Bengal, was salvaged and beached near Tenneti Park Beach, Visakhapatnam, in December 2021. Recognizing its potential as a tourism attraction, the Government of Andhra Pradesh and the Andhra Pradesh Tourism Development Corporation (APTDC) have embarked on a joint venture with M/s Gill Marines (Under the name of Shore & Ship Resort), a reputable marine contractor with extensive experience in salvage operations and marine infrastructure development.
3. It is submitted that the APTDC submitted a request to the Forest Department on 11.02.2023 for clearance to provide access from Jodugullapalem to the ship. Subsequently, the DFO, Visakhapatnam, recommended the proposal, and the State Secretary provided in principle approval on 14.11.2023. The proposal is currently pending clearance with the DFO, Visakhapatnam, following an Essential Details Sought (EDS) raised by the IRO, Chennai, on 12.02.2024.

Managing Director
A.P. Tourism Development Corporation Ltd.
18-11-2023
GPO, Government of Andhra Pradesh
Visakhapatnam

4. It is submitted that the APTDC submitted a proposal to the APCZMA on 20.06.2023, seeking clearance for the creation of tourism amenities at MV MAA Ship. The project site falls under CRZ-I B & CRZ II, as per the approved Coastal Zone Management Plan (CZMP). After the detailed discussions during the 59th APCZMA meeting on 14.11.2023, clarifications were sought on 10 different issues, to which the APTDC provided detailed replies on 02.02.2024. In response to instructions from the Hon'ble NGT, additional clarifications were submitted on 12.02.2024. The proposal is currently pending clearance at the APCZMA.

5. It is submitted that both the Government of Andhra Pradesh and the APTDC, in collaboration with M/s Gill Marines, are fully committed to executing the tourism development project at MV MAA Ship as soon as the necessary clearances are obtained from the APCZMA and the Forest Department. M/s Gill Marines has already initiated restoration works, including anti-rusting coating and other preservation efforts, both inside and outside the ship, in anticipation of project commencement

Hence, in view of the above circumstances, we therefore request this Hon'ble Tribunal to consider the clearances required for the tourism development project at MV MAA Ship. The project holds significant promise for the economic development of Visakhapatnam and the promotion of sustainable tourism in the region. We committed to fulfilling all regulatory requirements as per law and take these facts into consideration and pass orders in O.A.No. 26 of 2024 accordingly and thus render justice;


Managing Director
Andhra Pradesh Tourism Development Corporation Limited

Managing Director
A.P. Tourism Development Corporation Ltd.,
55-17-2 to 4, 5th Floor
CGO Complex, Industrial Estate
Autonagar, VIJAYAWADA - 520007